

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:6693
ANSWERED ON:06.05.2010
REAL ESTATE ASSETS OF RAILWAYS
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Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways propose to lease out some of its real-estate assets;
- (b) if so, the details worked out so far, zone-wise; and
- (c) the objectives of such lease?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI K. H. MUNIYAPPA)

(a) to (c): In order to mobilize additional financial resources, Indian Railways have set up Rail Land Development Authority (RLDA) through an Act of Parliament to undertake suitable development of its vacant land not required by railways for its own immediate future operational needs, by leasing it on long term basis. 135 sites have been entrusted to RLDA so far, in this regard. Zone-wise details of the sites are given in Appendix. Vacant railway land is also leased/licensed for purposes connected with Railway working viz. shops, coal dumps, steel yards, bulk oil installation etc. This yields additional revenues for Railways.